

**CENTRAL ADMINISTRATIVE TRIBUNAL
CHANDIGARH BENCH**

O.A.NO.060/01170/2018 Date of order:- 15.10.2018.

Coram: **Hon'ble Mr. Sanjeev Kaushik, Member (J)**
Hon'ble Mrs.Ajanta Dayalan, Member (A).

Karambir son of Hardwari Lal, resident of village Mudlana, Tehsil
Gohana, District Sonapat-131 001.

.....Applicant.

(By Advocate :-Shri Akhilesh Vyas)

Versus

1. Union of India through its Secretary, Ministry of Communication & IT, Department of Post, Dak Bhawan, New Delhi-110 0116.
2. The Chief Post Master General, Ambala Circle, Ambala-134 003.
3. The Superintendent, Post Offices, Sonapat-131 001.

...Respondents

ORDER (Oral).

Sanjeev Kaushik, Member (J):

After realizing that the applicant has impugned the final result and has not challenged the appointment of selected person against the advertisement, learned counsel for the applicant seeks permission to withdraw the present petition with permission to file fresh one, with better particulars. Ordered accordingly.

**(SANJEEV KAUSHIK)
MEMBER (J)**

**(AJANTA DAYALAN)
MEMBER (A).**

Dated:- 15.10.2018.
Kks